

F.No. GRP/EOF/Fortification/01/FSSAI-2016
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Scientific Panel on Oils and Fats)
FDA Bhawan, Kotla Road, New Delhi- 110002

Dated: the 14th Nov, 2017

To,

Commissioners of Food Safety of all States/UTs

Subject: Scaling up Edible Oil Fortification- reg.

Sir/ Madam,

The Food Safety and Standards Authority of India vide File No. 11/03/Reg/Fortification/2014 dated 17.11.2016, operationalized the draft Food Safety and Standards (Fortification of Food) Regulations, 2016 which was made effective from 16.10.2016, wherein standards for fortification of vegetable oil with Vitamin A or Vitamin D has been prescribed. This regulation was further operationalised with revised milk standards vide letter no 11/03/Reg/Fortification/2014 (Pt-I) dated 19.05.2017.

2. Industries involved in fortification of Oil were exempted with label discrepancies for the fortified vegetable oil w.r.t label claim and the actual levels of fortification vide this office letter No. 12(3) 2016/Edible Oil/RCD/FSSAI dated 28.03.2017 valid till 05.08.2017.

3. Several representations have been received for further extension of the said directive so as to exhaust the existing inventory available with the concerned FBOs.

4. In view of the above, it is decided to extend the time period for label discrepancies involved in the fortification of vegetable oil with Vitamin A or Vitamin D till 31.12.2017 subject to condition that the level of fortification shall be as per the FSS(Fortification of Foods) Regulations, 2016.

It issues with the approval of Competent Authority.


(Garima Singh)
Director (Regulatory Compliance)

